

Shri Rajesh Pilot, I beg to lay on the Table a copy of the Dock Workers (Regulation of Employment) Amendment Scheme, 1985 (Hindi and English versions) published in Notification No. S.O. 4958 in Gazette of India dated the 26th October, 1985 under section 8A of the Dock Workers (Regulation of Employment) Act, 1948.

[Placed in Library. See No. LT 1507/85]

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MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :—

“In accordance with the provisions of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 26th November, 1985 agreed without any amendment to the Unit Trust of India (Amendment Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 19th November, 1985”.

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11.58 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

First Report

[English]

KUMARI KAMLA KUMARI (Palamau) : Sir, I beg to present the First Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

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MOTION RE : JOINT COMMITTEE ON OFFICES OF PROFIT

[Translation]

KUMARI KAMLA KUMARI : Mr Speaker, Sir, I beg to move :

“That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancy caused by the death of Shri Amarprosad Chakraborty and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee.”

[English]

MR. SPEAKER : The question is :

“That this House do recommend to Rajya Sabha that Rajya Sabha do elect one member of Rajya Sabha according to the principle of proportional representation by means of the single transferable vote to the Joint Committee on Offices of Profit in the vacancy caused by the death of Shri Amarprosad Chakraborty and do communicate to this House the name of the member so elected by Rajya Sabha to the Joint Committee.”

The motion was adopted.

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11.59 hrs.

BUSINESS ADVISORY COMMITTEE

Fourteenth Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H.K.L. BHAGAT) : Sir, I beg to move the following :—

“That this House do agree with the *Fourteenth Report of the Business Advisory Committee* presented to the House on the 26th November, 1985.”